

CENTRAL ELECTRICITY REGULATORY COMMISSION

3rd & 4th Floor, Chandralok Building, 36, Janpath, New Delhi -110 001

No. L-1/42/2010-CERC

Dated: 16.07.2020

PUBLIC NOTICE

Subject: Draft Central Electricity Regulatory Commission (Regulation of Power Supply) (First Amendment) Regulations, 2020.

In exercise of power conferred under Section 178 of the Electricity Act, 2003 (the Act), the Commission has prepared the Draft Central Electricity Regulatory Commission (Regulation of Power Supply) (First Amendment) Regulations, 2020 and the same is available on the website of the Commission (www.cercind.gov.in).

2. Notice is hereby given under sub-section (3) of Section 178 of the Act read with Electricity (Procedure for Previous Publication) Rules, 2005 inviting comments/ suggestions/ objections from the stakeholders and interested persons on the provisions of above draft Regulation. The comments/ suggestions/ objections may be sent by email (secy@cercind.gov.in and shilpa@cercind.gov.in) to the Secretary, Central Electricity Regulatory Commission, 3rd & 4th Floor, Chandralok Building, 36, Janpath, New Delhi -110 001 **on or before 16th August, 2020**. The comments/ suggestions/ objections shall also be uploaded through the SAUDAMINI Portal for registered users after login and clicking: e-Regulation link on the e-filing Home Page. For more details or technical queries e-Court Helpdesk (at 011-23353503 extn. 260 or 7042604928) may be contacted.

3. The date and venue for public hearing shall be intimated separately.

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(Sanoj Kumar Jha)
Secretary, CERC